

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. O.M No. Agri-Legl/28/2021 dated 28.04.2021.

GOVERNMENT ORDER NO:-3453-JK (LD) of 2021
DATED:- 29 - 04 - 2021

Sanction is hereby accorded to the appointment of Officers of Agriculture
Production and Farmers Welfare Department as mentioned in column (3) of the
annexure to this Government Order as Officer Incharge (OIC) Litigation for the
cases indicated against each.

The terms and conditions of appointment of the OIC shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated
24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 29 - 04 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal/Secretary to Government, Agriculture Production and Farmers Welfare
Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to Government Order No. 343 JK(LD) of 2021 dated 29.04.2021

S. No. (1)	No and title of the case(2)	OIC(3)
1	SWP No. 616/2019 titled Ghulam Rasool Bhat V/s State of J&K and others.	(1) Mr Babu Ram , Additional Secretary to Government, Agriculture Production and Farmers Welfare Department.(From S.No.01-167)
2	SWP No. 86/2019 titled Mohammad Yousuf Khan V/s State of J&K and others.	
3	SWP No. 434/2019, IA No. 01/2019 titled Ashok Kumar V/s State of J&K and others.	(2) Mr Mohammed Farooq Dar , Special Secretary to Government, Agriculture Production and Farmers Welfare Department.(From S.No.167-223).
4	SWP No. 250/2019 titled Ghulam Mohamad Dand V/s state of J&K & others.	
5	SWP No. 1905/2018 titled Pritpal Singh Mastana V/s State & others.	(3) Mr Pankaj Mangotra , Special Secretary to Government, Agriculture Production and Farmers Welfare Department.(From S.No.224 and 225).
6	SWP No. 2317/2017, CMP No. 3090/2014 titled P.S. Mastana V/s State and others. SWP NO. 1238/2002 titled P.S Mastana V/s State and others.	
7	SWP No. 1359/13, CMA No. 1962/13 titled P.S. Mastana & others V/s State and others.	
8	SWP No. /2018 titled Bashir Ahmad Ganie V/s State & others.	
9	SWP No. 1438/2018 titled Abdul Rahim Samoon & Anr. V/s State & others.	
10	SWP No. 1973/13, CMP No. 3177/13 titled Sartaj Ahmad Shah & Ors. V/s State of J&K and others.	
11	SWP No. 632/2018 titled Sartaj Ahmad Shah & others V/s State & others.	
12	SWP No. 96/2018 titled Gopal Krishan & Anr. V/s State & others.	
13	SWP NO. 96/2018 titled Gopal Krishan V/s State and others.	
14	SWP No. 764/2018, MP No. 01/2016 titled Abdul Hamid Shah & others V/s State & others.	
15	SWP No. 2759/2018 titled Gh. Mohammad Khan V/s State & others.	
16	SWP No. 1360/2017 titled Mukhtar Ahmad Chisti & Anr. V/s State & others.	
17	SWP No. /2018 titled Shafat Ahmad Raja V/s State of J&K & others.	
18	SWP No. 69/2011 titled Arun Gupta V/s State of J&K & others.	
19	Complaint No. PK-63/2017 sheikh Manzoor, General Secretary, all J&K	

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	Agriculture Officers Association (Retired)	
20	SWP No. 1550/2017, Mp No. 01/2017 titled Fida Iqbal V/s State V/s State of J&K & others.	
21	Complaint No. PK-12/2016 Fida Iqbal V/s Sh. Ghulam Nabi Lone & others.	
22	SWP No. 1203/2018 titled Mohamamd Iqbal Khan V/s State of J&K & others.	
23	Representation of Sh. Farooq Ahmad Reshi I/C SDAO Shopian for posting as ASCO Budgam/Pulwama in CAD.	
24	Adjustment of AEO/I/C SDAO for their postings on humanitarian grounds grievances thereof.	
25	Release of grades in favour of Sh. Sudesh Kaul Retired I/C Director Agriculture, Jammu.	
26	SWP No. 2648/2016, MP No. 01/2016 titled Roshan Lal & others V/s State of J&K & others.	
27	Application on behalf of Advocate Ab. Hamid Dar for release of retainership , incidental charges and counsel fee.	
28	SWP No. 2140/2014, CMP No. 3396/14 titled Sajad Ahmad Shah V/s State of J&K and others.	
29	SWP No. 699/2017, CMP No. 01/2017 titled Sajad Ahmad Shah V/s State of J&K & others.	
30	SWP No. /2017 titled Abdul Qayoom Shah V/s State of J&K & others.	
31	SWP No. 2161/2016 titled Noor-ud-Din Wani V/s State of J&K & others.	
32	SWP No. 1434/2014 titled Noor-ud-Din Wani V/s State of J&K & others.	
33	SWP No. 1434/2014, CMP No. /2014 titled Noor-ud-Din Wani V/s State of J&K and others.	
34	SWP No. 1230/2015, MP No. 01/2015 titled Kuldeep Raj Sharma V/s State of J&K & others.	
35	SWP No. 2082/2016, MP No. 1/2016 titled Aamir Akhtar Rafiqi V/s State of J&K & others.	
36	Contempt Petition No. 57/16 in OWP No. 1774/2015, CMP No. 01/2015 titled Mohammad Khalif Bhat V/s M. A. Bukhari & others.	
37	SWP No. 2594/2016, CMP No. 01/2016 titled Jarnail Singh & othes V/s State of J&K & others.	
38	SWP No. 1143/2016 titled Kuldeep Kaloo V/s State of J&K & others.	

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39	Writ Petition (Civil) No. 857/2015 titled Swaraj Abhiyan V/s Union of India & others.
40	SWP No. 942/2016, CMP No. 01/2016 titled Mohammad Ayub Malik & ors. V/s State & ors.
41	SWP No. 2839/2017, MP No. 01/2017 titled Surjit Kumar Sen. V/s State & ors.
42	SWP No. 1093/2016, MP No. 01/2016 titled Sunil Kumar Kapahi V/s State & ors.
43	SWP No. 1011/2017 titled Sunil Kumar Kapahie V/s State of J&K & ors.
44	SWP No. 131/2017 titled Sunil Kumar Kapahie V/s State of J&K & ors.
45	SWP No. 2520/2014, CMA No. 3388/2014 titled Naresh Dubey V/s State of J&K and others.
46	SWP No. 2102/2015 titled Satinder singh Raina V/s Chief Secretary and others.
47	SWP No. 2230/2015 titled Ashok Kumar Malhotra V/s State of J&K and others.
48	LPA No. 202/2007 in SWP No. 209/2014 titled Altaf Ajaz Andrabi . V/s State of J&K and others.
49	SWP No. 2539/2014 titled Gulshan Kumar Anand V/s State of J&K and others.
50	SWP No. 2933/2013, CMA No. 4282/2013 titled Dalip Singh V/s State of J&K and others.
51	SWP No. 1502/10 titled Jaswant Singh Sambyal V/s State of J&K and others.
52	Petition for special leave to appeal (Civil) No. 24729 of 2013 titled Chander Bushan Singh V/s State of J&K and others.
53	SWP No. 1562/04 titled Kewal Krishan Sharma & Ors. V/s State of J&K & others.
54	SWP No. 658/2007 & CMP No. 923/07 titled Hira Lal Raina & Ors. V/s State & Ors.
55	SWP No. 1312/07, CMP No. /107 titled Abdul Rashid Bhat V/s State of J&K & others.
56	SWP No. 2109/2017 titled Harbans Lal Bhagat V/s State and others.
57	SWP No. 368/06 titeld Gh. Hassan Rather and others V/s State and others.

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58	SWP No. 1416/07 titled Zaffar Ahmed Hakak V/s State and others.
59	SWP No. 2058/07, CMP No. 2980/07 titled Bansi Lal Kaw V/s State and others.
60	Caveat Petition in the matter titled Zulfikar Ahmad V/s State and others.
61	Online Grievance regarding implementation of Court order of Shri Vijay Bushan.
62	SWP No. 265/2007 titled Repujeet Bakshi V/s State and others.
63	SWP No. 605/2011 titled Dr. Gurdit Singh V/s State and others.
64	SWP No. 605/2011 titled Dr. Gurdit Singh V/s State and others.
65	SWP No. 1666/07, CMP No. 2954/07 titled Aijaz Ahmad Raina V/s State and others.
66	SWP No. 184/05 titled Mohammad Ashraf Marazi v/s Mohammad Qasim Ganie and others.
67	SWP No. 2242/2015 titled Mohammad Qasim Gani & others V/s State of J&K and others.
68	Release of pensioner/terminal benefits against sanctioned scale of pay in pursuance to Govt. Order NO. 279-Agri of 2008 dated 07.10.2008.
69	SWP No. /07 titled Jatinder Sharma v/s State and others.
70	SWP No. 871/2016 titled Ravi Kumar Tickoo V/s State and Anr.
71	LPASW No. 52/2015 titled Mohammad Yousuf Shah & others V/s Manzoor Ahmad Lone & Anr.
72	SWP No. 367/2005 titled V.K Tandon V/s State and others.
73	WP© No. 3983/2019j titled Ashwani Kumar V/s State and others.
74	SWP No. 354/2003 titled K.C Azad V/s State and others.
75	SWP No. 632/2019 titled Bushan Lal Munshi V/s State and others.
76	WP© No. 4557/2019 titled Rajan Sharma v/s JK Union Territory and others.
77	SWP No. 239/2019 titled Gopal Krishan v/s UT of J&K and othes. SWP No. 96/2018 titled Gopal Krishan & Anr. V/s State and others.
78	SWP No. 69/2011 titled Arun Gupta V/s State and others.
79	OA No. /2020 titled Arun Kumar

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	Gupta V/s UT of J&K and others.	
80	WPC No. 19/2021 titled Anil Kumar Kachroo & others V/s UT of J&K and others.	
81	OA No. /2021 titled Romesh Chander Bamba & others V/s UT of J&K & others.	
82	OA No. /2021 titled Shabir Ahmad Zargar V/s UT of J&K & others.	
83	OA No. /2021 titled Mohammad Ramzan Wani V/s UT of J&K and others.	
84	SWP No. 517/2014 titled Nazir Ahmad Mir V/s State & others.	
85	SWP No. 2849/2016 titled Ramesh Chander Thaploo V/s State & others.	
86	OA No. 61/281/2021 titled Vinod Revo V/s UT of J&K & others.	

87	CCP(S) No. 604/2019 in WP(C) 2366/2019 Amrik Singh Vs Bashir Ahmad Wani	
88	CCP(S) 523/2019 SWP No. 2390/2013 Prem Singh Vs Pawan Singh Rathora & Ors	
89	CPOW No. 44/2019 (in OWP 1860/2017) Parvez Ahmed Choudhary Vs Manzoor Ahmad Lone and Ors	
90	CPSW No. 12/2019 (in SWP 2320/2018 Kuldeep Kumar Mattas & Anr Vs Manzoor Ahmad Lone & Ors	
91	CPLPA No 05/2018 Parmod Kumar Sharma v/s Showkat Hussain Beigh and Ors	
92	CPSW No. 559/2018 Parveen Kumar Vs H.K. Razdhan	
93	CPSW No. 177/2017 (In SWP 2819/2016) Abdul Rashid Wani Vs Abdul Raza Secy Agri Prod & Ors	
94	CPSW No 330/2017 Shahnawaz Ahmad Malik v/s A K MALHOTRA and ANR	
95	CPSW No Mohd. Ramzan Mir v/s	

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	329/2017	A K Malhotra & ANR
96	CPSW (SW) 258/2017 (in swp 871/2016)	Ravi Kumar Tikoo v/s Parmod Jain and Ors
97	CPSW (SW) 98/2017 (in SWP no 2071/2016)	Pardeep Kumar v/s Parmod Jain and Ors
98	CPSW (SW) 463/2017 (IN SWP NO 1983/2016)	Ajay Kumar and Ors v/s H K Razdhan and Ors
99	CPSW 668/2017 (IN SWP 1254/2006)	Rakesh khajuria and Ors v/s Sandep Nayak and Ors
100	CPSW No 107/2016 (in SWP No. 1334/2015)	Chander Mohan and Ors v/s Umesh Safaya and Ors
101	CPSW No 505/2016	Riffat Roohie Vs Promodh Jain & Anr
102	CPSW No 157/2016	Punjab Singh v/s Rakesh Kumar Gupta and Anr
103	CPSW (SW)246/ 2016 (IN SWP No 1585/2006)	Mohd.Farooq v/s Sandep Kumar Nayak and Ors
104	CPSW (SW)282/2016 (IN SWP No	

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	811/2006) Bishan Dass and Ors v/s Mohd. Ashraf Bukhari and Ors	
105	CPSW (SW) 374/2016 Shazia Andleeb Reyaz v/s Sandep Nayak Secy. Agri. And Ors	
106	CPSW No 16/2015 Manju Gupta and Ors v/s Asghar Samoon Secy. Agri and Anr.	
107	CPSW No 454/2015 Rajesh Kumar and Ors v/s S S Jamwal and Anr.	
108	CPSW No 347/2015 Kuldeep Raj Sharma v/s Dr S S jamwal and Anr	
109109	CPSW (SW) 33/2015 (IN SWP 3063/2014) Mohd. Bashir Dar v/s Mohd. Ashraf Bukhari and Ors	
110	CPSW (SW) 443/2015 (IN SWP 2393/2014) Dr Tarika Sharma v/s Mohd. Ashraf Bukhari and Ors	
111	CPSW No 87/2014 Manzoor Ahmad Tantary & Or Vs Mohd Iqbal Khanday and Anr	
112	CPSW No 541/2014 Anil Kumar Jalali Vs Dr S S Jamwal and Anr	
113	CPSW No 187/2014 Prem Singh Vs Dr S S Jamwal and Anr	
114	CPSW No 131/2014 K. K. Sharma v/s Sandeep Kumar Nayak and Anr	
115	CPSW (SW) 172/2014(in swp no 535/2014) Abdul Slam Zargar v/s Dr S S Jamwal	
	CPSW No. 173/2014 Tej Krishan Koul Vs Asgar Sammon & Ors	
116	CPSW No 362/2013 Romesch Lal Vs Asghar Samoon & Anr	
117	CPSW No 42/2013 (in swp no) Mohd. Hafiz v/s Shalin Kabra and Ors	

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118	CPSW No 350/2012 Abdul Majid v/s Suresh Kabra Secy Agri and Anr.	
119	CPSW (SW) 173/2010 Vijay Bushan and Ors v/s S S Kapoor and ors	
120	CPSW No 188/2010 Rajiv Sharma and ors v/s Asgar Samoon and ors.	
121	CPSW No 226/2011 (in SWP No 1445/2010 Bishan Dass and Ors v/s Iqbal Khaqbandey and Anr	
122	CPSW No 246/2010 (in SWP No 1772/2010) Radha Krishan Hiteshi v/s Mohd. Iqbal Khandey and Anr	
123	CPSW No 20/2005 Sunil Kumar Kapahi v/s Asghar Hussain Samoon and Ors	

124	Mohammad Akram Dar And Ors V/S State And Ors CPSW No. 116/2015	
125	Ab. Majeed Ganie V/S State And Ors CPSW No. 507/2017	
126	Feroz Ahmad Vs Mr. Altaf Ajaz Mr CPSW No. 40/2009	
127	K. K. Sharma And Ors Vs Agriculture CPSW No. 768/2012	
128	Abdul Qayoom Khan Vs Dr. Asger Samoon And Ors CPSW No. 307/2014	
129	Mohammad Yaqoob Sofi Vs Mr. Mohammad Ashraf Bukhari And Ors CPSW No. 330/2015	
130	Zahoor Ahmad Wani Vs Agriculture CPSW No. 722/2015	
131	Nazir Ahmad Khan Vs Mr. Sandeep Naik And Ors CPSW No. 396/2016	
132	Khurshid Ahmad Rather Vs Mr. Premoh Jan (Pr. Sectt. Agriculture CPSW No. 616/2016	
133	Riyaz Ahmad Laway Vs Mr. Pramod Jain And Ors CPSW No. 742/2016	

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134	Fayaz Ahmad Dar Vs Mr. Altaf Aijaz Andrabi And Ors CPSW No. 530/2017
135	Aijaz Ahmad Vs Aijaz CPSW No. 708/2017
136	Sadiq Ali And Ors Vs Mohammad Afzal Bhat And Ors CPSW No. 125/2018
137	Reyaz Ahmad Lone And Ors. Vs Mehraj Ud Din Khan And Ors CPSW No. 276/2018
138	Waseem Hameed Vs Syed Altaf Aijaz Indrabi And Ors CPSW No. 571/2018
139	Riyaz Ahmad Tiber Bakal Vs Mr. Sona Ullah Mir And Anr CPSW No. 640/2018
140	Mohammad Qasim Gani And Ors. Vs Manzoor Ahmad Lone And Ors CPSW No. 5/2019
141	Mohammad Yousuf Mir V/S State And Ors Contempt No. 458/2019 in SWP No. 508/2014
142	Zahoor Ahmad Sheikh Vs Mohammad Iqbal Khan And Anr CCPS No. 430/2019
143	Naseer Ahmad Pir & Others V/S State & Others CPSW No. 269/2016
144	Mohammad Yousuf Mir V/S State & Others CPSW No. 162/2016
145	Gh.Mohi-ud-din Wani V/S State & Others CPSW No. 901/2017
146	M/S Pulwama Farmers V/S State & Others CPSW No. 299/2018
147	Bashir Ahmad Bhat V/S State & Others CPSW No. 407/2018

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148	Waseem Hameed V/S State & Others CPSW No. 571/2018
149	Fayaz Ahmad Dar V/S State & Others CPSW No. 646/2018
150	Fayaz Ahmad Dar V/S State & Others CPSW No. 454/2019
151	M/S Glow Bio Tech V/S State & Others CPSW No. 04/2019
152	M/S Bardana V/S State & Others CPSW No. 336/2019
153	Mohammad Abdullah Bhat V/S State & Others CCPS No. 313/2019
154	Muzaffar Ahmad Bhat & Others V/S State & Others CPSW No. 509/2019
155	O. A No. /2020, Diary No. 61 titled Anil Kumar Kachroo and others V/s Union of India and Others.
156	OA No. /2020 titled Sita Devi V/s UT of J&K and others.
157	OA No. /2020 titled Gopal Krishan V/s State and others (transferred case bearing SWP No. 96/2018)
158	OA No. /2020 titled Ravi Pandotra V/s UT of J&K and others.
159	OA No. /2021 titled Mohammad Ramzan Wani & others V/s UT of J&K & others
160	OA No. /2021 titled Romesh Chander Bamba & others V/s UT of J&K & others.
161	OA No. /2021 titled Shabir Ahmad Zargar & others V/s UT of J&K and others.
162	OA No. /2021 titled Rajinder Anand

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	V/s UT of J&K and others	
163	OA No. 062/00121/2020 titled Sharan Gurdev Singh & Ors. V/s UT of J&K & others.	
164	OA No. /2021 titled Noor ud Din Wani V/s UT of J&K and others.	
165	OA No. /2021 titled Dr. Rajan Sharma V/s UT of J&K and others.	
166	OA No. /2021 titled Rajinder Anand V/s UT of J&K and others.	
167	OA No. /2021 titled Vishal Bharti V/s UT of J&K and others.	

Sericulture Wing

168	Regularization of Bashir Ahmad Dar	
169	OWP No. 1537/2017 titled Qamar Din V/s State and others.	
170	SWP No. /2017 titled Manzoor Ahmad Lone V/s State and others.	
171	Mst. Naseems regarding recovery of rent from defendant from occupation of land.	
172	SWP No. 1275/2017 titled Abdul Khaliq Dar V/s State and others	
173	SWP No. 1042/2014 titled Abdul Khaliq Dar V/s State and others	
174	Contempt No. 482/2018 in SWP No. 1941/2015 titled Muneer Ahamd Khan V/s Manzoor Ahmad Lone and othrts	
175	SWP No. 1617/2018 titled Ghulam Nabi Mir V/s State and others.	
176	SWP No. /2018 titled Ghulam Nabi Mir V/s State and others.	
177	CPSW No. 760/2017 in SWP No. 2222/2013 titled Ghulam Mohammad Sheikh V/s State and others.	
178	SWP No. 1734/1993 titled Mohd Isaq Bhat V/s State and others.	
179	SWP No. 958/2015 titled Ghulam Nabi Wani V/s State and others.	
180	SWP No. 1307/2016 titled Shabir Ahmad Bhat V/s state and toehtrs.	
181	OWP No. 310/2016 titled Kiramkash Associatiopn V/s State and others.	
182	SWP NO. 2278/2012 titled Ghulam Nabi Lone V/s State and others.	
183	Compliance of judgment dated 24.05.2013 LPA NO. 2/2013 Mira Sharma V/s State and others.	
184	Ajit Singh & Anr V/S Sh. Basharat Ahmed Dhar Ex. Commissioner/Secretary APD COA No.108/2008	
185	Kamal Kumar & Ors V/S S. Danbir Singh Ex Director J&K Sericulture COA No.	

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	136/2011	
186	Yog Raj & Ors. V/S S. Danbir Singh Ex Director J&K Sericulture COA NO.93/2011	
187	Balbir Singh V/S Sh. Asgar Samoon Ex. Commissioner Sectary APD COA No.12/2013	
188	Nissar Ahmed & Ors. V/S Sh. S.K. Nayak Principal Secretary Agri. & Ors.COA No.171/2016	
189	Abdul Rashid Shiekh V/S Sh. Parmod Kumar Jain COA 455/2016	
190	Om Parkash & Ors. V/S Dr. Malik Farooq Ex. Director & Anr. COA No. 104/2017	
191	Yog Raj & Ors. V/S Dr. Malik Farooq Ex. Director & Anr. COA No. 105/2017	
192	Kamal Kumar & Ors V/S Dr. Malik Farooq Ex. Director & Anr. COA No. 103/2017	
193	Mohinder Pal 7 ors. V/S Sh. Ali Raza Secretary APD & Ors.COA No. 194/2017	
194	Ram Dass 7 Ors V/S Sh. Mir Tariq Ali Ex Director J&K Sericulture 7 Ors. COA NO. 352/2018	
195	Qumar Din V/S Sh. Mir tariq Ali Ex Director J&K COA No. 23/2018	
196	Udham Singh V/S Sh. Manzoor Ahmed Loan, Commissioner Sectary APD COA NO. 379/2019	
197	OWP. 1025/2007, Ct. No. 160/2010 Shabir Ahmad Mir v/s State & ors	
198	SWP. 749/2010, Ct. No. 385/2015, <u>Clubbed Contempt Petition No. 601 / 2017 in SWP 749 / 2010.</u> Hussan Dar & ors v/s State & ors	
199	SWP. 12/2015, Ct. No. 135/2016 LPASW No. 170/2016 Mohammad Rafiq Qadri v/s State & ors	
200	SWP. 1208/2015, Ct. No. 697/2015 Riyaz Ahmad War & ors v/s State & ors	
201	SWP.1883/2009, Ct. No. 484/2016 Bashir Ahmad Dar v/s State & ors	
202	SWP.763/2003, Ct. No. 308/2010 Ali Mohammad Shah & ors v/s State &	

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	ors	
203	SWP. 519/2014, Ct. No. 428/2016 Manzoor Ahmad Lone v/s State & ors	
204	SWP 1157/2015, Ct. No. 470/2016 Abdul Gani Dar v/s Sandeep Kumar & ors (Contempt title)	
205	SWP. 1141/2016, Ct. No. 617/2016 Shameem Khan & Anr. v/s State & ors	
206	SWP. 1307/2016, Ct. No. 715/2016 Ghulam Ahmad Bhat v/s State & ors	
207	SWP. 1711/2016, Ct. No. 754/2017 (New Petition) SWP No. 657/2018 Bashir Ahmad Dar v/s State & ors	
208	SWP. 1113/2016, Ct. No. 613/2016 Gulla Kuthay & anr. v/s State & ors	
209	SWP. 1157/2016, 1.Ct. No. 696/2016 2.Ct. No. 470/2016 Farooq Ahmad Bhat & ors v/s State & ors. SWP 1157/2015	
210	SWP. 2446/2012, Ct. No. 197/2013 Bashir Ah. Sheikh v/s State & ors	
211	SWP. 1071/2015 (Clubbed) Manzoor Ah. Sheikh v/s State & ors (Clubbed)	
212	SWP. 1707/2016 Ct. No. 597/2018 Hameed Guru v/s State & ors	
213	SWP. 1364/2016, Ct. No. 55/2018 Ghulam Nabi Wani v/s State & ors	
214	SWP 455/2007, Ct. No. 251/2016 Mohammad Yousuf Bhat & ors v/s State & ors	
215	SWP. 281 / 2014 1.Ct. No. 404/2016, 2.Ct. No. 426/2016 Ghulam-ud-Din Ganie & others v/s State & ors	
216	SWP. 1289/2015 Ct. No. 546 /2015 Ab. Rashid Bhat v/s State & ors (Kupwara Employee)	
217	OWP. 177 /2015 OWP. 1619/2016 (New OWP) Ct. No. 494/2017 in OWP No. 177/2015 (Land Case) Mohammad Shafi Mir v/s State & ors (Land Case)	
218	SWP. 1897/2015 Ct. No. 148/2017 Gh. Mohd Rather & ors v/s State & ors	
219	SWP. 37 / 2017 Ct. No. 124/2017 Altaf Hussain Zaboo v/s State & ors (Head Asstt.)	
220	SWP. 908 / 2017 Ct. No. 533/2017 Farooq Ahmad Sheikh v/s State	
221	SWP. 1683/2017 Ct. No. 56/2018 Ashok Kumar Panditha v/s State & ors	

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222	SWP. 248/2016 Ct. No. 908/2017 Mohammad Ramzan Wani & Ors v/s State & ors	
223	SWP. 696/2013, Ct. No. 95/2014 Nazir Ahmad Malik v/s State & ors	

AGRO Industries

224	SWP No. 532/2015 titled Romesh Kumar V/s State and Others	
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Command Area Development

225	SWP No. 532/2015 titled Romesh Kumar V/s State and Others	
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